

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 324

IA-6059/2023 IA-6068/2023 IA-4069/2023

In

IB-1155(ND)/2019

IN THE MATTER OF:

M/s. Paras Traders

.....APPLICANT/PETITIONER

Vs

M/s. Vardaan Contracts Pvt. Ltd.

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 09.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator : Mr. Gautam Singhal, Mr. Rajat Chaudhary,
Ms. Aastha Vishnoi Advocates

For the Respondent : Mr. Rishi Singhal, Adv for R-1 & R-2.

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA-6059/2023:-

This is the 11th Progress Report filed by the Liquidator, which is taken on record, subject to just exceptions.

IA **disposed of.**

IA-6068/2023:-

This is the 9th Progress Report filed by the Liquidator, which is taken on record, subject to just exceptions.

IA **disposed of.**

IA-4069/2023:-

Learned Counsel appears for the Applicant. Learned Counsel appearing for the Respondent No. 1 & 2 has submitted that the reply affidavit has been filed. One week time granted to the Applicant to file rejoinder affidavit.

List the matter on **01.05.2024.**

Sd/-

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**